



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 09-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 9332 / 2013 Om Prakash Vs. Board of Revenue Rajasthan	Arvind Bhardwaj	Praveen Jain
2	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil second appeal No. 77/98 Shimbhu Dayal Vs. Chhinga	Rahul Sharma	J.P. Goyal
3	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1431/2016 Arvind Kumar Vs. State	Ms. Sakshi Vashishth	-
4	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Misc. Third Bail Application No. 10388/16 Bahadur Singh Vs. State	Rajneesh Gupta	Vidhut Gupta
5	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Writ Petition No. 21027/13 Nekram Vs. State	Shyam Kant Sharma	D.K. Dixit
6	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit Vs. State	Rajesh Sharma	Hemant Taylor
	Sh. Vikas Jain , Advocate	S.B. Civil Misc. Appeal No. 625/13 & 4452/16Khalid Vs. Smt. Gulshan	Rajneesh Gupta	LI Gupta
8	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 1034/16 Rahul Vs. Seema	P.C. Bhandari	Manish Sharma
9	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 10864/16 Mohan Lal Vs. State	Ashvin Garg	Mohar Pal Meena
10	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bajl Application No. 13145/2016 Pritahviraj Dogiwal Vs. State	M.C. Jain	Bhawani Singh
11	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 4655/16 Smt. Krati Bohra Vs. Rahul Bohra	Saugath Roy	Ashvin Garg

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court Bench at Jaipur.

By Order

(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur.

“Help The Needy –Timely Help May Create History”



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### Cause List Date 10-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2646/15 Wasimuddin Vs. State	Mohammad Anees	Meenu Verma
2	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 185/15 & 133/15 Ilyas Khan Vs. Amarchand	A.K. Bajpai	Rajneesh Gupta
	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 8152/2016 Smt. Kavita Bajya @ Guddi Vs. Shankar Lal	Y.C. Sharma	-
4	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2343/15 Thakur Sh. Govind Dev Ji Vs. Najmuddin	Rajneesh Gupta	D.K Dixit
5	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma & Nikhil Simlot	S.S. Hora
6	Sh. Swaraj Sharma, Advocate	D.B. Civil Misc Appeal No. 1337/2016 Navneet Saraf Vs. Smt. Neeta Saraf	Dinesh Kala	Sandeep Taneja

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